

National Company Law Tribunal

Allahabad Bench

Company Appeal No225/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2018

NAME OF THE COMPANY: M/s NJN Express Wheels Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 252 (3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

Company Appeal No. 225/ALD/2018

Sh. Ankit Kr. Singh, PCS for the petitioner and Sh. Krishna Dev Vyas, CGSC for the ROC, is present.

Learned Practising Company Secretary for the petitioner sought leave of the Court for filing Affidavit of Service. Prayer is allowed. Affidavit of Service is taken on record. Practising Company Secretary for the petitioner is further directed to serve the notice to Sh. Gaurav Mahajan Standing Counsel, representing the Income Tax Department. Learned counsel for the ROC made a request that some time may be given for filing reply. Prayer is allowed. Reply may be filed within three days from today.

List the matter on 10th September 2018, for further consideration.

Dated: 07.08.2018

**SAROJ RAJWARE,
MEMBER (T)**

*Typed by:
Md. Zaid
(Stenographer)*